

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4862

ANSWERED ON:24.04.2003

HYDEL POWER PROJECT IN MAHARASHTRA AND KARNATAKA

A. VENKATESH NAIK;RAMSHETH THAKUR

**Will the Minister of POWER be pleased to state:**

- (a) the total power generation capacity of hydel power projects in megawatts in Maharashtra and Karnataka;
- (b) the names of hydel power projects sanctioned by the Union Government in the above States during the Ninth Five Year Plan;
- (c) the names of Indian and Foreign firms which had invested in these projects;
- (d) the names of hydel projects for which proposals have been received from the Government of Maharashtra and Karnataka during the Ninth Five Year Plan;
- (e) the steps taken by the Union Government on each proposal; and
- (f) the reasons for their pendency, if any?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : The total power generation capacity (above 3 MW) of hydel power projects in Maharashtra is 2768.3 MW and in Karnataka it is 2909.4 MW.

(b) : No hydro-electric project was cleared by the Central Electricity Authority (CEA) in Maharashtra during the 9th Five Year Plan. In Karnataka, Almatti Dam Power House Scheme (1X15+5X55=290 MW) was cleared for execution in the State Sector during this period.

(c) : Power Finance Corporation (PFC) has provided loan for execution of Almatti Dam Power House scheme in Karnataka.

(d) to (f) : Government of Maharashtra had submitted the Detailed Project Reports of the following Hydro Electric Schemes during the Ninth Plan for techno economic clearance of Central Electricity Authority but were returned due to the reasons indicated against these schemes:

1. Chikhaldara PSS (400 MW): CEA clearance not felt necessary as estimated costs not exceeding Rs.1,000 crores and the scheme was proposed to be posed to private investors through competitive bidding.

2. Malshej Ghat PSS (600 MW): Non-compliance of basic inputs/clearances.

3. Humbarli PSS (400 MW): Unresolved major issues:

- a. Finalisation of power evacuation arrangements
- b. Source funding.
- c. MoE&F clearance.
- d. Site clearance.

Proposal for Almatte Dam Scheme (290 MW) received from the Government of Karnataka was cleared by CEA in February, 2002 for execution in State Sector.